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BENCH-I

NATIONAL COMPANY LAW TRIBUNAL
KOLKATA BENCH
KOLKATA

C.P.(IB) No.441/KB/2017

Present: Hon'ble Member (J) Shri Vijai Pratap Singh
Hon'ble Member (J) Shri Jinan K.R

ATTENDANCE-CUM-ORDER SHEET OF THE HEARING ON 12th October 2017, 10.30 A.M

Name of the Company	Vistar Financiers Pvt.Ltd. -Vs- Datre Corporation Limited		
Under Section	7 IBC		
Sl. No.	Name & Designation of Authorized Representative (IN CAPITAL LETTERS)	Appearing on behalf of	Signature with date

MS. NEHA SOMANI,
Practising Company Secretary

Financial
Creditor

[Signature]
12/10/2017

Ms. Manju Shuteria, Adv.

Corporate
Debtor

[Signature]

Rakesh Kumar Agawa
IRP

Rakesh Agawa
12/10/17

Mr. Koushik Chakravarty

Advocate
- Corp. Debtor

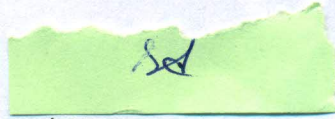
[Signature]

ORDER

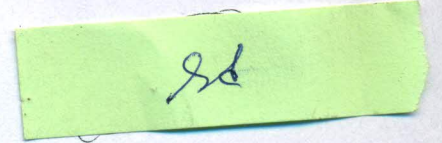
Ld. IRP as well as Ld. Counsel for the financial creditor and the corporate debtor are present.

IRP is directed to file progress report within 10 days from today.

List on 09/11/2017.



(Jinan K.R.)
Member (J)



(Vijai Pratap Singh)
Member (J)